

Malaria, Surveillance Inspector, Class-III (Panchayat Service) Recruitment Rules, 1999

CONTENTS

- 1. <u>Rule</u>
- 2. <u>Rule</u>
- 3. <u>Rule</u>
- 4. <u>Rule</u>

Malaria, Surveillance Inspector, Class-III (Panchayat Service) Recruitment Rules, 1999

In exercise of the powers conferred by Sec. 227 read with Sec. 274 of the Gujarat Panchayats Act, 1993 (Guj. 18 of 1993) and in supersession of all the rules made in this behalf, the Government of Gujarat hereby makes the following rules to provide for regulating recruitment to the post of Malaria Surveillance Inspector, Class-III (Panchayat Service), namely:

<u>1.</u> Rule :-

These rules may be called the Malaria Surveillance Inspector, Class-III (Panchayat Service) Recruitment Rules, 1999.

2. Rule :-

Appointment to the post of Malaria Surveillance Inspector, Class-III (Panchayat Service) shall be made by promotion of a person of proved merit and efficiency from amongst the persons who

(i) have worked for not less than five years in the cadre of Malaria Surveillance Worker or Superior Field Worker or Insect Collector, Class-III under Panchayat Service.

(ii) have passed the Secondary School Certificate examination or its equivalent examination.

(iii) have passed the prescribed departmental examination.

<u>3.</u> Rule :-

A selected candidate shall be required to pass the departmental examination and an examination in Hindi or Gujarati or both as may be prescribed by the Government.

<u>4.</u> Rule :-

A selected candidate shall be required to undergo such training for such period and to pass such post training examination as may be prescribed by the Government.